GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:4348 ANSWERED ON:18.12.2014 TREATY Kumar Shri P.

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether India signed any treaty regarding sharing of water with other neighbouring countries; and
- (b) if so, the details thereof along with the quantum of water that would be available to India?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

- (a) Yes, Madam. The Government of India have signed three treaties namely,
- (i) India-Bangladesh for sharing of waters of river Ganga at Farakka on 12th December 1996,
- (ii) India- Nepal (Mahakali Treaty) for development of water resources of Mahakali river (known as Sharda in India) on 12thFebruary 1996 and
- (iii) The Indus Waters Treaty(India-Pakistan) in 1960. In addition there are agreements with Nepal on Kosi and Gandak.
- (b) Brief details are at Annexure-I.